

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/230(KB)2021
IA(I.B.C)/633(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MAHENDRA KUMAR JAJODIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Rishav Banerjee, Adv.] For the Personal Guarantor
Ms. Supriyo Gole, Adv.]
Ms. Madhuja Barman, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Personal Guarantor present.
2. We have heard Ld. Counsel Mr. Rishav Banerjee appearing on behalf of Personal Guarantor in full.
3. Since Ld. Counsel for the Financial Creditor seeks time to obtain instructions and to come back with appropriate submission on the next date of hearing.
4. Meanwhile, Ld. Counsel for the Financial Creditor share a copy of the assignment agreement/supplementary affidavit to Ld. Counsel Mr. Rishav Banerjee is appearing for the Personal Guarantor.
5. List the matter for continuation of arguments on **24.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**